

facility and resultantly of their means of livelihood. It has posed a serious problem for the service class people.

The railway authorities should particularly keep in view the interests of the poor people, farmers labourers and the service Class. How will they be able to manage to go to the place of their work in case the local and passenger trains are cancelled or converted into fast trains ?

I would like to urge upon the Minister of Railways that either on all such sections where passenger trains have been converted into fast trains these fast trains should be provided a halt or the facility of local trains or shuttle trains may be given there. The poor, the labourers, farmers and the people of service class should not be made to suffer for the convenience of a small number of people. Appropriate measures should be taken in this regard

- (v) Demand for inquiry into Railway Department's remissness in removing sand from rail tracks in Jodhpur and Jaisalmer area due to which several trains have been cancelled.

SHRI VIRDHI CHANDER JAIN (Barmer) : Mr. Deputy Speaker, Sir, following trains of Northern Railway remained suspended for about a month i.e. from June to July 1988—between Balotra and Barmer, Jodhpur and Jaisalmer and between Barmer and Minawar respectively.

- (1) 1 JB UP (2) 2 JB DN (3) 207 UP (4) 208 DN (5) 1 JPJ UP (6) 2 JPJ DN (7) 4 JBJ DN (8) 3 JBJ UP (9) Barmer to Minawar.

These trains were suspended due to dust storms which had accumulated sand on both sides of the railway track. The railway authorities and the engineers should have engaged the extra number of labour for this job which they did not engage. Adequate number of Buldozers was not arranged and pushed into service at the proper time, which resulted into the cancellation of trains and resultantly the

passengers had to perform their journey by bus and had to incur extra expenditure and had to face a lot of inconvenience.

So I would urge upon the Railway Department to conduct a high level enquiry into the reasons of delay in clearing the sand from the railway track and to take disciplinary action against the officers found guilty in this regard. The Government should formulate a scheme of planting trees as a permanent solution of the problem so that trains may not have to be cancelled due to the accumulation of sand on the railway track.

- (vi) Demand for measures to safeguard the honour of women

SHRIMATI USHA RANI TOMAR (Algarh) : It is a matter of great regret that now-a-days the incidents of atrocities on the women folk are on increase and these women folk are forced into various evil ways. They are murdered for dowry. The most regrettable thing in this regard is that hardly in 10% of the rape cases, the accused are punished. In spite of various laws in this regard, the number of incidents of exploitation of women have increased during the last ten years. Legal powers should be given to the voluntary organisations to curb the excesses on women. It has also come to notice that the women in the tribal areas are still accursed to live the life of a slave. In this country, the women have always been held in high reverence and yet their respect is being put to a stake. I urge upon the Government to take some concrete measures in this regard

- (vii) Demand for Governments' recognising the electropathy system of treatment.

DR. CHANDRA SHEKHAR TRIPATHI (Khaiilabad) : In a densely populated country like India, where 80 percent of the total population still resides in rural areas, there is acute shortage of medical facilities. Innumerable people die untimely due to the shortage of cheap medicines and doctors. Since last several years, NEHM of India, New Delhi is successfully utilizing the beneficial, harmless